

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6510 of 2021**

Harjindra Singh @ Kakey @ Harjindar Singh

... Petitioner

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Suraj Singh, Advocate

For the State : Mrs. Anuradha Sahay, Addl. P.P.

Order No.02 Dated- 09.09.2021

Heard the parties through video conferencing.

After some arguments, learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-